CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

No. Of Adjournment: 2

COURT NO.: 1 31.07.2019

C.P./260/76/2019 D PUHAN O.A./260/858/2016 -V/S-

V BHUSAN & ANR

ITEM NO:8

FOR APPLICANTS(S) Adv.: Mr. N.R.Routray

FOR RESPONDENTS(S) Adv.: Mr. S. K. Ojha

Notes of The Registry	Order of The Tribunal	
	Ld. Counsel for the applicant submitted that the order of this Tribunal has been complied with by the respondents in the meantime.	
	Hence, the C.P is dropped and notices discharged.	
	Ld. Counsel for the respondents is present.	
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
	pms	